

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

IB-645/ND/2018

**IN THE MATTER OF:**

**M/s. BLS Polymers Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Shreom Wires Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 8 & 9 of IBC**

**Order delivered on 06.12.2019**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**

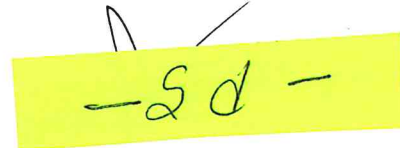
**For the Petitioner/Op.-Creditor :**

**For the Respondent/ Corporate-debtor :**

**For the Liquidator :Ms. Nibruti Samal, Advocate**

**ORDER**

Heard the submissions made by the counsel for the petitioner. Registry is directed to verify whether notice was sent on the Ex-director or not. Post the matter to 20.01.2019.



**(Abni Ranjan Kumar Sinha)  
Member (J)**